

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1611  
TO BE ANSWERED ON AUGUST 01, 2024**

**METRO RAIL PROJECT FOR VELLORE**

**NO. 1611. THIRU D M KATHIR ANAND:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- a) whether the Union Government has any plans to start Metro Rail Project in Vellore and if so, the details thereof;**
- b) the steps taken by the Government to expedite the said project;**
- c) whether it is true that the Union Government sanctioned Rs. 63,000 crore for the Chennai Metro Rail Phase II project and no funds has been released so far for the execution of the said project till now; and**
- d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a)&(b) Urban transport, which is an integral part of urban development, is a state subject. Hence, respective State Government/Union Territory (UT) is responsible for initiating and developing urban transport infrastructure including metro rail projects. The Central Government considers financial assistance for such projects in cities or urban agglomerates, based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Government/Union Territory (UT). Government of Tamil Nadu has not submitted any proposal for metro rail project in Vellore.**

**(c)&(d) Government of Tamil Nadu proposed 118.9 km route length Chennai Metro Phase-2 project at the estimated cost of Rs 63,246 Crore. The approval of such highly cost intensive projects depend upon the feasibility of project and availability of resources. Presently, Chennai Metro Phase 2 project is being implemented as State Sector Project and the expenditure towards its implementation is currently borne by the Government of Tamil Nadu.**

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